

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 26/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/569/ (IB)/2017
NAME OF THE PETITIONER(S) : TCI FRIEGHT
NAME OF THE RESPONDENT(S) : ARVIND REMEDIES LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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Sameer Bhowmik . for Petitioner



S-SANTHANAM STA O/O OL, HC, MS



ORDER

Counsel for the Petitioner present. At this stage, representative for the Official Liquidator submitted a copy of the order dated 17.10.2016 issued by the Hon'ble High Court of Madras in Company Petition No.123/2016 wherein the Official Liquidator has been appointed. In the present Application, the Corporate Debtor is the same which is under the process of liquidation. Therefore, the Petitioner is directed to report to the Official Liquidator and file the claim before him. Accordingly, the petition is **disposed of.**

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MEMBER (TECHNICAL)

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MEMBER (JUDICIAL)

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